provision of the aforesaid Regulations. As and when complaints are received against the violation of code of ethics for doctors, such complaints are referred by MCI to the concerned State Medical Councils where the doctors/medical practitioners are registered.

(d) The Ministry of Health and Family Welfare has taken various regulatory measures to promote and ensure the quality of generic medicines. These include instructions to Licensing Authorities to grant/ renew licenses to manufacture for sale or for distribution of drugs in proper/generic names only, amendment in the Drugs and Cosmetics Rules, 1945 for making it mandatory to grant, license for a drug formulation containing single active ingredient in proper name only, and inclusion of provision in the Rules, 1945 for submission of the result of bio-equivalence study alongwith application for grant of manufacturing license in the case of certain drugs and also provision for joint inspection of manufacturing establishment by the Drugs Inspectors of Central Government and State Government.

Further, Bureau of Pharma PSUs of India (BPPI), the implementing agency of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) is spreading awareness campaign about the salient features of PMBJP through various types of advertisements such as Print Media, Radio advertisement, TV advertisement, Cinema advertisements and Outdoor publicity like Hoardings, Bus Queue Shelter branding, Bus branding, auto Rikshawas wrapping. In addition to this, BPPI is also educating the public about the usages of Jan Aushadhi generic medicines through social media platforms like Facebook, Twitter, Instagram, Youtube, etc. on a daily basis.

Discovery of scam in Ayushman Bharat scheme

- 1723. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a big scam has recently been detected in Ayushman Bharat Scheme launched by Government;
 - (b) if so, the details thereof; and
 - (c) what action Government has taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) No. However, some instances of creation of fake cards and submission of manipulated/forged claims under

Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) have come to the notice. These instances have been suitably dealt with by the respective State Governments. More than 338 hospitals have been served Show Cause Notice/suspended/de-empanelled in different States and penalties of over ₹ 3 crore have been levied on errant hospitals so far. Also, close watch is maintained on wrongful enrolments of beneficiary and 3,785 Common Service Centres and Pradhan Mantri Arogya Mitra IDs have been deactivated in 21 States.

Following actions have been taken to prevent abuse of the scheme in hospitals:-

- (i) All admissions under AB-PMJAY require pre-authorisations from respective State Health Agencies (SHAs).
- (ii) A comprehensive set of Anti-Fraud Guidelines has been issued irom the time of launch of the Scheme
- (iii) Regular Anti-Fraud Advisory Notes are issued to all States advising them on measures to be adopted to prevent, detect and deter fraud.
- (iv) Packages prone to fraud and abuse are reserved for public hospitals or need mandatory pre-authorisation and require detailed documentation before claims are paid.
- (v) National Anti-Fraud Unit (NAFU) has been created for overall monitoring and implementation of anti-fraud framework. NAFU is supported by State Anti-Fraud Units (SAFU) at State level.
- (vi) Guidelines for Recovery and Actions to be taken post-confirmation of fraud have been issued to all States.

Other Steps taken to prevent abuse under AB-PMJAY are as under:-

- (i) A close watch is being maintained on utilisation data through real time dashboards to identify suspect cases for over utilisation
- (ii) Suspect cases and entities are flagged based on different fraud control triggers and results are shared with State agencies for further investigation
- (iii) Regular joint medical audits along with SAFU of hospitals, both random and purposive, are conducted to identify any wrong doing.

- (iv) Launch of Mobile Field Investigation App for prompt investigation of cases.
- (v) Automation of anti-fraud triggers in IT system for real time detection of cases.
- (vi) Capacity building at the State levels so that they could also undertake similar analysis.

Utilisation of medical graduates from overseas universities

1724. SHRI JOSE K. MANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether with the much awaited National Medical Commission now in place, Government has initiated steps towards enhancing seats in medical colleges from the current 77,000 to 1,00,000 to cope up with the increasing demand for healthcare professionals;
- (b) whether presently a large percentage of medical students graduating from medical colleges in Russia and China, fail to qualify the Foreign Medical Graduates Examination (FMGE) conducted by the National Board of Examinations; and
- (c) how Government plans to utilise the under-rated professional skills of medical graduates from overseas universities who repeatedly fail to qualify the FMGE?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) At present, there are 539 medical colleges in the country with an intake capacity of 80,312 MBBS seats annually. During the last six years the intake capacity has been increased by 29185 MBBS seats. The Government is implementing a Centrally Sponsored Scheme to established new medical colleges attached with District/Referral hospitals in under-served areas of the country. Of the 157 medical colleges to be established in different phases, 42 have already become functional. The remaining 115 medical colleges are likely to become functional by 2022-23. The Ministry is also implementing a Centrally Sponsored Scheme to increase 10000 MBBS seats in the existing Government medical colleges. The Ministry has also under taken regulatory reforms in the field of medical education to increase the supply of medical professionals.